

PROFORMA-II

STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011

1. Name of the Officer (in full) and to which the Officer belong :-
2. Present post held:-

3 Present Pay (i) Basic Pay:-

(ii) Grade Pay:- Rs.				(iii) Gross Salary :-Rs.		
Sl. No	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name State in whose name had and his/her relationship with Government Servant	Present Value
1	Jewellery	3	4	5	6	7
1	(Gold/Silver/Diamond/Precious/ Semi precious stones etc.)					8
2	Motor Vehicles (Scooter, Motor Cycle, Car etc.)	2005-06, 2008-09, 2009-10, 2010-11	Purchase	316500/-, 1831460/-, 940000/-, 1945000/-	wife Own	Maruti Zen, Captiva, Scorpio, Pajero SFX
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Televisions etc.)					
4	Electronic Equipments (Computer/Laptops etc.)					
5	Furniture					

Date:.....

Note: The declaration form is required to be filled in and submitted by every member of Class-I, Class-II & Class-III Services, excluding All India Service Officers giving particulars of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated

Signature: 